Annexure – 5
Name of the corporate debtor: DIAMOND ITINFRACON PRIVATE LIMITED; Date of commencement of CIRP: 05.01.2023; List of creditors as on: 25.01.2023
List of operational creditors (Workmen)

(Amount in₹)

S	. Name of	Name	Details of claim		Details of claim admitted				Amount	Amount	Amount of	Amount of	Remarks,
N	authorised	of	received						of conti-	of any	claim under	claim not a	if any
	representa-	work	Date	Amount	Amount	Nature	Whether	% voting	ngent	mutual	verification	dmitted	
	tive, if any	man	of	claimed	of claim	of	related	share in	claim	dues,			
			receipt		admitted	claim	party?	CoC, if		that may			
								applicable		be			
										set-off			
-	-	-	-	-	-	-	-	-	-	-	-	-	-